

NOTICE

In absence of Hon'ble Officiating Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Bench of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial).

By order of Hon'ble Officiating Chairperson
-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.09.2021 (WEDNESDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 687 of 2021	IDBI Bank Ltd. Vs. Praveen Bansal	Praful Jindal	
2.	Comp. App. (AT) (Ins) No. 693 of 2021	Gaurav Mahendru & Ors. Vs. Sunil Kumar Aggarwal	Kanwal Chaudhary	
3.	Comp. App. (AT) (Ins) No. 695-696 of 2021	Gouri Shankar Chatterjee Vs. State Bank of India & Anr.	Saurabh Jain	
4.	Comp. App. (AT) (Ins) No. 698 of 2021	Innovating Hospitality Vs. Oravel Stays Pvt. Ltd.	Saurabh Jain	
5.	Comp. App. (AT) (Ins) No. 699 of 2021	Baiju Trading and Investment Pvt. Ltd. Vs. Nandkishor Vishnupant Deshpande (Resolution Professional for Royal Refinery Pvt. Ltd.) & Ors.	Kshitiz Garg	

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

6.	Comp. App. (AT) (Ins) No. 1097 of 2019	Mr. G. Eswara Rao Vs. Stressed Assets Stabilisation Fund & Anr.	Mayank Jain	Sidhartha Barua Praful Jindal-R1
7.	Comp. App. (AT) (Ins) No. 667 of 2021	Balkrishna S. Pawar & Ors. Vs. Vikas Prakash Gupta Resolution Professional of Corporate Debtor & Ors.	Mrunal Dattatraya Buva	Vikram Hegde Shantanu Lakhotia-R1 Himanshu Satija Mahesh Agarwal-R4

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 458 of 2020	Manish Khanna Vs. Sunlarge Industries Pvt. Ltd. & Anr.	Rajeev Sharma	Vipul Kumar-R1
9.	Comp. App. (AT) (Ins) No. 565 of 2021	Yogesh Singh Vs. Supriyo Kumar Chaudhuri & Ors. With	Gautam Singh	Akash Yadav Sabarni Mukherjee Swati Dalmia Indrani Ghosh-R1
10.	Comp. App. (AT) (Ins) No. 594 of 2021	Satya Narayan Jhunjhunwala Vs. Supriyo Kumar Chaudhari & Ors.	Garima Sharma	Swati Dalmia Plazer Mokhtan Akash Yadav Indranil Ghosh-R1
11.	I.A. No. 1707 of 2021 in Comp. App. (AT) (Ins) No. 646 of 2021	Aditya Khaitan Vs. Techno Electric and Engineering Company & Anr.	Eshna Kumar	Udit Gupta Suresh Mongia Masoom Shah-R1 Kanchan Dutta-R2

For Hearing

12.	Comp. App (AT) (Ins) No. 885 of 2020 Part Heard	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	Nipun Gautam	Akshat Singh-R1 O.P. Gaggar-R2 Aarti Singh-R3,4 & 5 Sanjib Das-R6 Shilpa Thakur-R7 Shaunak Mitra-R8
13.	Comp. App. (AT) (Ins) No. 227 of 2021	Techengg Project Services & Equipments (India) Pvt. Ltd. Vs. Jayesh Sanghrajka & Anr.	Apratim Animesh Thakur	Tishampati Sen Riddhi Sancheti-R1 & R2 Anurag Anand

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

14.	Comp. App. (AT) (Ins) No. 68 of 2019 & I.A No. 1078 of 2021 Part Heard	B. Prashanth Hegde. Vs. State Bank of India & Anr.	Pranjal Kishore	Ashwini Kumar Singh-R1 Mukund P Unny-RP V.M. Kannan
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**